

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 5215**

**TO BE ANSWERED ON THE 27<sup>TH</sup> MARCH, 2018/ CHAITRA 6, 1940 (SAKA)  
RENEWAL OF FCRA LICENCE**

**5215. SHRIMATI REKHA VERMA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has recently directed the foreign funded Non Governmental Organisations (NGOs) to apply for the renewal of their Foreign Contribution Regulation Act (FCRA) licenses and if so, the details thereof;**

**(b) the total number of NGOs which applied for the renewal of their licenses during each of the last three years, State-wise;**

**(c) the number of licenses of NGOs which have not been renewed under FCRA along with the reasons behind cancellation of their licenses during the said period, State-wise;**

**(d) whether the number of NGOs seeking foreign funding are decreasing during the said period and if so, the details thereof, State-wise; and**

**(e) whether the Supreme Court has given any statement regarding cancellation of licenses of NGOs, if so, the details thereof and the reaction of the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJJU)**

**(a): Section 16(1) of the Foreign Contribution Regulation Act, 2010 mandates that every person who has been granted a certificate under Section 12 of FCRA, 2010 shall have such certificate renewed within six months before the expiry of the period of the certificate.**

**(b): As per available information on 22.03.2018, state wise number of renewal applications of last three years is reflected in annexure 'A'.**

**(c): Renewal applications have been refused mainly on account of non filing of the Annual Returns as mandated in the FCRA, 2010 and Rules made there under. The statewise number of NGOs as on date 22.03.2018 which have not been renewed for violations of the provisions of FCRA, 2010 and rules made there under, is reflected in annexure 'B'.**

**(d): The number of FCRA registered NGOs statewise in the last three years is reflected in annexure 'C'**

**(e): No such information is available with the Government.**

**LS.US.Q.NO.5215 FOR 27.03.2018****TOTAL NO. OF NGOs WHICH APPLIED FOR RENEWAL OF THEIR FCRA LICENCES DURING LAST THREE YEARS**

Sr. No.	State	Year 2015	Year 2016	Year 2017
1	Andaman and Nicobar Islands	0	9	0
2	Andhra Pradesh	14	1545	114
3	Arunachal Pradesh	0	26	0
4	Assam	1	239	15
5	Bihar	5	739	59
6	Chandigarh	1	37	5
7	Chattisgarh	6	200	11
8	Dadar and Nagar Haveli	0	12	1
9	Delhi	30	1205	93
10	Goa	2	94	2
11	Gujarat	14	1023	67
12	Haryana	2	94	14
13	Himachal Pradesh	2	94	3
14	Jammu and Kashmir	1	94	10
15	Jharkhand	3	443	25
16	Karnataka	27	1478	76
17	Kerala	10	1499	37
18	Madhya Pradesh	9	420	35
19	Maharashtra	46	1886	160
20	Manipur	3	231	8
21	Meghalaya	1	104	3
22	Mizoram	0	28	4
23	Nagaland	3	79	5
24	Orissa	21	1060	50
25	Puducherry	1	77	3
26	Punjab	1	112	9
27	Rajasthan	9	361	33
28	Sikkim	0	13	0
29	Tamil Nadu	22	3068	164
30	Telangana	11	772	84
31	Tripura	0	24	1
32	Uttar Pradesh	14	1074	56
33	Uttarakhand	2	288	19
34	West Bengal	21	1552	81
	<b>Total</b>	<b>282</b>	<b>19980</b>	<b>1247</b>

**LS.US.Q.NO.5215 FOR 27.03.2018****TOTAL NO. OF FCRA REGISTRATIONS OF NGOs WHICH HAVE NOT BEEN RENEWED UNDER THE FCRA, 2010**

Sr. No.	State	Year 2015	Year 2016	Year 2017
1	Andaman and Nicobar Islands	0	0	0
2	Andhra Pradesh	0	70	8
3	Arunachal Pradesh	0	0	0
4	Assam	0	10	1
5	Bihar	0	55	5
6	Chandigarh	0	5	0
7	Chattisgarh	0	5	2
8	Dadar and Nagar Haveli	0	0	0
9	Delhi	1	37	4
10	Goa	0	2	0
11	Gujarat	0	27	6
12	Haryana	0	6	2
13	Himachal Pradesh	0	2	0
14	Jammu and Kashmir	0	2	1
15	Jharkhand	0	20	2
16	Karnataka	1	55	8
17	Kerala	0	44	2
18	Madhya Pradesh	0	18	2
19	Maharashtra	4	101	14
20	Manipur	0	17	2
21	Meghalaya	0	2	0
22	Mizoram	0	2	0
23	Nagaland	0	9	2
24	Orissa	0	49	2
25	Puducherry	0	1	1
26	Punjab	0	3	0
27	Rajasthan	0	21	2
28	Sikkim	0	1	0
29	Tamil Nadu	1	105	11
30	Telangana	1	32	4
31	Tripura	0	2	0
32	Uttar Pradesh	2	107	9
33	Uttarakhand	0	14	0
34	West Bengal	1	94	7
	<b>Total</b>	<b>11</b>	<b>918</b>	<b>97</b>

**LS.US.Q.NO.5215 FOR 27.03.2018**

TOTAL NUMBER OF ASSOCIATIONS DURING THE LAST THREE YEARS				
S.No	State	YEAR 2015	YEAR 2016	YEAR 2017
1	Andhra Pradesh	2582	2626	1879
2	Assam	397	404	310
3	Bihar	1411	1437	891
4	Gujarat	1547	1572	1272
5	Kerala	1958	1979	1600
6	Madhya Pradesh	760	778	555
7	Tamil Nadu	4383	4425	3440
8	Maharashtra	3354	3448	2608
9	Karnataka	2257	2316	1853
10	Orissa	1848	1869	1239
11	Punjab	199	212	168
12	Rajasthan	669	681	497
13	Uttar Pradesh	2095	2124	1235
14	West Bengal	2801	2865	1858
15	Jammu & Kashmir	153	165	143
16	Nagaland	150	158	106
17	Haryana	211	223	154
18	Himachal Pradesh	158	160	128
19	Manipur	513	518	290
20	Tripura	53	56	37
21	Meghalaya	153	153	112
22	Sikkim	30	30	28
23	Delhi	1929	1979	1631
24	Andaman & Nicobar Islands	16	16	11
25	Dadra & Nagar Haveli	15	15	13
26	Goa	135	135	105
27	Puducherry	109	112	89
28	Chandigarh	70	70	52
29	Mizoram	57	57	37
30	Arunachal Pradesh	54	54	39
31	Chhattisgarh	299	303	234
32	Jharkhand	653	663	511
33	Uttarakhand	442	451	380
34	Daman and Diu	1	1	0
35	Telangana	1389	1425	1081
	<b>TOTAL</b>	<b>32851</b>	<b>33480</b>	<b>24586</b>